

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**PRINCIPAL BENCH**

**ITEM No. 1**  
**CA(CAA)-105(PB)/2020**

**IN THE MATTER OF:**

Magiphi Estates Pvt. Ltd.  
v.  
Ganpati Fin-lease Pvt. Ltd.

.... Applicant/petitioner

.... Respondent

**Order under Section 230-232**

**Order delivered on 04.11.2020**

**CORAM:**

**SH. B.S.V. PRAKASH KUMAR**  
**HON'BLE ACTG. PRESIDENT**

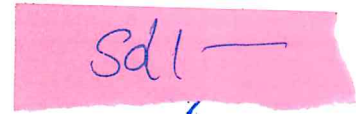
**SH. HEMANT KUMAR SARANGI**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

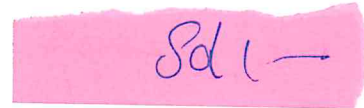
For the Petitioner -

**ORDER**

Learned counsel for the petitioner is not present. List this matter on 12.11.2020.



**(B.S.V PRAKASH KUMAR)**  
**ACTG. PRESIDENT**



**(HEMANT KUMAR SARANGI)**  
**MEMBER (TECHNICAL)**